

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.421
CP(CAA)45/ND/2024

IN THE MATTER OF:

Sterling Tools Limited And Haryana Ispat Pvt ... Applicant
Ltd

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Lokesh Dhyani, Adv. Yash, Adv. Ashima Jain
For the Respondent : Adv. Simran Jha, on behalf of Adv. Aseem Chawla,
Sr. Standing Counsel
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. List the matter on **06.08.2024**

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)